

**GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT**

CORRIGENDUM

No. LJ(A) 35/95/105- The OM No. at memo copy No. 4 appearing in this Department's Notification Nos. LJ(A) 35/95/103 dated 27th August, 2018 and LJ(A) 35/95/104 dated 27th August, 2018 shall be read as "at the rate of Rs 5000/- per appearance, Rs 800/- per draft/advice and TA as per Grade I Officer of the Government of Meghalaya" instead of "OM No. LR(B) 13/2002/Pt I/ 155 dated 17.10.2016".

(W.Khyllep)

Secretary to the Govt. Of Meghalaya,
Law Department

**Memo No. LJ (A) 35/95/105-A,
Copy forwarded to:-**

Dated Shillong, the 29th August, 2018.

1. The Advocate General, Meghalaya, High Court of Meghalaya, Shillong- 793001.
2. The Additional Advocate Generals, Meghalaya, High Court of Meghalaya, Shillong- 793001.
3. The Sr. Govt. Advocates, High Court of Meghalaya, Shillong.
4. The Accountant General, Meghalaya, Shillong.
5. The Treasury Officer, Shillong North/ South Treasury.
6. Law (B) Department, Shillong.
- ✓ 7. The DEO, Law Department.
8. Shri Ranjan Mukherjee
9. Shri Sanjay K. Chadha
10. Shri Kiren K. Patra
11. Smti Durga Dutt
12. Shri Mahavir Singh
13. Smti Shruti Ram Kochhar
14. Shri Prakash Singh Negi
15. Smti Rekha Baskshi
16. Smti Aparajeeta Mukharjee
17. Shri Shaurya Shahai
18. Smti Sneha Kalita
19. Shri Kynphamlin V. Kharlyngdoh
20. Shri Vivek Singh
21. Shri Sumesh Jha
22. Shri Palash Konwar
23. Shri Sanjeev Kumar Shreevastva
24. Shri Atul Kumar
25. Shri Upendra Narayan Mishra
26. Shri Tarini Kamakya Naik
27. Shri Daniel Stone Lyngdoh

O/o the Advocate General,
High Court of Meghalaya,
Shillong.

By order etc...

Secretary to the Govt. Of Meghalaya,
Law Department
